

Sl. No. 12

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.05.2024 AT 02:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP/129/241/AMR/2019		241	Ganga Raju & 3 others Vs Nizam Deccan Sugars Limited (Under Liquidation) & another

ORDER

**Present:** None appears for the Petitioners.  
None appears for R1.

Mr. C. Tulasi Krishna, Ld. Counsel for R2 present.

Pleadings are completed. For hearing, list the matter on 26.07.2024.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)